

46

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Walter Lewis i/b Mulla & Mulla for Respondent No. 1	Advocate	
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	Abeerza Firzulla Bhoy a/w Shaker Rashedan and Dashedin Chivale i/b HSA Advocates for Respondent No. 1.	Advocate	
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	Joseph Kodanthara - Sr Counsel Eric Correia Aakash Rebello } Advocate Abul Desai Kunjita Shah i/b Kanga & Company Advocates for Petitioner		
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Contd --- 2/-

ORDER

TCP 46/397-398/NCLT/MB/MAH/2007

List this matter on 27.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)